

MANIPUR GAZETTE

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CONTENTS					
		Page(s)			Page(s)
Part I	Appointments, Postings Transfers Powers, Leave and other Personal Notices.	Nil	Part III	Orders, Notifications and Rule of the Government of India	Nil
Part II(A)	Resolutions, Regulations, Orders, Notifications and Rules etc.	Nil	Part IX	Advertisements, Registration and notices by the Governments Offices	Nil
Part II(B)	Orders, Notifications and Rules of the High Courts.	7-9			

(Separate paging is given on each part in order that it may be filed as a separate compilation)

Part II(B) HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 26th June, 2026

No. HCMEST-32014/1/2024-ESTT-1 SECTION-HCM/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) and 7(16) of the '**High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020**', Hon'ble the Chief Justice is pleased to appoint the following persons of the High Court of Manipur as "**Court Masters**" temporarily in the Level-8 of Pay Matrix (₹ 38,800–1,23,100) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. date of joining.

Sl. No.	Name	Remarks
1	Soihemlan Senior Judicial Assistant	Vice Shougaijam Kanankumar Singh, promoted to the post of Superintendent
2	Higamayum Herojeet Singh Senior Judicial Assistant	Vice Oinam Surjit Singh, promoted to the post of Superintendent

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM,
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR.

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 30th June, 2026

No. HCMEST/35/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rules 6(1) and 7(13) of the 'High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020', Hon'ble the Chief Justice of the High Court of Manipur is pleased to appoint the following employees of the Registry temporarily on promotion to the post of 'Superintendent and its equivalents' (in order of merit-cum-seniority) in the Level-9 of Pay Matrix (₹ 43,300–1,37,100) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of Joining.

Sl.no.	Name and Designation	Remark
1	Mayengbam Rishikanta Singh, Cashier	<i>vice</i> L. Sunil Singh, promoted
2	Kakchingtabam Gehechandra Sharma, Court Master	<i>vice</i> M. Sanayaima Meitei, promoted
3	Seikholet Baite, Editor Paper Book	<i>vice</i> Dharamchand Prasad, promoted
4	Kshetrimayum Kalachand Singh, Commissioner of Affidavit	<i>vice</i> S. Polycarp Athing, promoted
5	Lairenjam Keirungba Luwang, Court Master	<i>vice</i> M. Guneshwar Singh, promoted
6	Chandam Priyamanjuri, Sr. Judicial Assistant	<i>vice</i> S. Shamungou Singh, retired

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM,
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR.

**HIGH COURT OF MANIPUR
AT IMPHAL**

C O R R I G E N D U M
Imphal, the 1st July, 2026

No. HCMEST-32014/1/2024-ESTT-1 SECTION-HCM/: In partial modification of this Registry's Notification No. HCMEST-32014/1/2024-ESTT-I SECTION-HCM/14917 dated 26th June, 2026 regarding appointment of Court Masters, the last sentence of the Notification shall be read as 'This appointment shall be subject to the final outcome of WP(C) No. 79 of 2025.' in lieu of 'This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.'

By order etc.,

OJESH MUTUM,
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR.